

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CompanyPetition IB/185/2021
NAME OF THE COMPANY	Indu Kuri Shayam Prasad Reddy & Indu Projects Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Indu Kuri Shayam Prasad Reddy & Indu Projects Ltd
UNDER SECTION	95

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature



ORDER

Learned Counsel for the petitioner appeared through video conference.

We direct the petitioner to serve notice to the Respondent by way of speed post and e-mail and file proof of same by way of affidavit within two weeks.

Petitioner has proposed Mr. Kasi Srinivas, bearing Registration No: IBBI/IPA-003/IPA-ICAI-N00237/2019-2020/12840 to act as Resolution Professional. We hereby appoint Mr. Kasi Srinivas, to act as Resolution professional in the instant matter as his name appears on the current database of IBBI. He has to file report within 10 days from the date of this order.

Meanwhile interim moratorium shall come into force from the date of Application in terms of Section 96 of IB Code, 2016 as under:-

(i) any legal action or proceeding pending in respect of any debt shall deemed to have been stayed and;

(ii) the creditors of the debtor shall not initiate any legal action or proceedings in respect of any debt.

Matter stands adjourned to 24.09.2021.

MEMBER (T)

MEMBER (J)

Deputy Registrar / Assistant Registrar / Court Officer
National Company Law Tribunal, Hyderabad Bench

11/08/21

CERTIFIED TRUE COPY

Case Number: Company Petition IB/185/2021
Date of Filing: 4/8/2021
Date of Adjudgment: 11/8/2021
Ready On: 11/8/2021